

calculating posts reserved for Scheduled Castes/Scheduled Tribes in promotions within the officers cadre of the bank as it considered the method of promotions followed by it to be based on selection and not on seniority subject to fitness. On scrutiny of the information furnished by the bank to the Government and after discussions between the officials of the Government and the bank, the bank was advised to provide for reservations for Scheduled Castes/Scheduled Tribes in promotions within the officers cadre as the method of promotions followed by it was considered to be based on seniority subject to fitness and not strictly on selection basis. The bank has accepted the advice of the Government and has cast the rosters for promotions within the officers cadre from Junior Management Grade Scale-I to Middle Management Grade Scale-II and Middle Management Grade Scale-II to Middle Management Grade Scale-III, providing for the reservations at the rate of 15% and 7% for Scheduled Castes and Scheduled Tribes respectively.

Steps to Increase Public Deposits in Nationalised Banks

1684. SHRI N. SOUNDARARAJAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the present trend of Government owned companies mobilising public deposits in a big way which is effecting the growth of deposits in nationalised banks ; and

(b) if so, the steps taken by Reserve Bank of India to increase public deposits in the nationalised banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) As per the information available the total amount of deposits (regulated) mobilised by Government companies during 1984 and 1985 is as under :

As on	No. of Companies	(Amount in Rs. crores)	
		Amount of Deposits (Regulated)	Deposits with Scheduled Commercial Banks
31.3.1984	48	553.1	60732
31.3.1985	55	756.7	72571

The deposits mobilised by Government Companies increased by about Rs.204 crores as at the end of March 1985 over March 1984. Corresponding increase by Scheduled Commercial Banks was to the tune of Rs. 11839 crores. It will be seen from the above, that the deposits mobilised by Government Companies, are not very significant as compared to growth of deposits of Scheduled Commercial banks. Deposits, and other Monetary and banking aggregates are under continuous review by the Reserve Bank of India and changes are instituted whenever considered necessary.

[*Translation*]

Economic Crisis in Textile Industry

1685. SHRI BALWANT SINGH RAMOOWALIA :

SHRI TEJA SINGH DARDI : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that cotton textile mill industry is passing through economic crisis this year ;

(b) if so, the details thereof ;

(c) the action being taken by Government in this regard ;

(d) whether it is also a fact that while the price of cotton this year has gone down as compared to the last year the prices of cotton yarn have not been decreased proportionately ; and

(e) if so, the action being taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) It does not appear, from indications available, that the textile mill industry is passing through an economic crisis this year.

(b) and (c) Do not arise in view of (a) above.

(d) While the raw cotton prices had come down by 25.3% by September, 1986 compared to Sept., 1985, the corresponding reduction in the prices of cotton yarn is

17.8%. Decline in yarn prices in direct proportion to the decline in raw cotton prices may not be possible because yarn prices are governed by the cost of other inputs namely, labour, power, fuel, electricity, textile machinery and stores etc. and the cost of these inputs has gone up.

(e) Does not arise in view of (d) above.

[English]

Reduction in UN Contribution from Leading Nations

1686. SHRI VIJAY N. PATIL :
SHRIMATI MADHUREE SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether there has been any reduction in the contribution of finances to U.N.O from leading nations :

(b) if so, the effect of financial reduction in the operations of U.N.O. and its agencies :

(c) Whether an inter-Governmental body of experts has given its report on the finances and need for streamlining the United Nations Organizations and measures for making the world body stronger and more effective :

(d) if so, what are the suggestions contained in the report ; and

(e) steps Government of India are taking to strengthen the U.N.O. and its allied agencies to tide over financial difficulties ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH):

(a) Yes Sir ; these are outstanding payments to be made by some of the member countries including USA and USSR against their assessed contributions to the regular budget of the UN Organization. As on 30th June 1986, the total outstanding balance is to the tune of approximately US \$ 462 million which includes US \$ 247 and US \$ 76.7 million required to be paid by USA and USSR respectively.

(b) The UN has endeavoured to avoid adverse impact on its operations by effecting economy measures like freezing of recruitment reductions in expenditures on overtime, travel, curtailment in the number of conferences and other establishment costs. The payments earlier were also financed out of UN reserves which amounted to approximately US \$ 200 million.

(c) Yes Sir.

(d) The suggestions contained in the report include proposals for streamlining both the Secretariat and the inter-Governmental structure, reductions in staff, establishment of priority areas and improving the decision making procedures in the budget area. These measures aim at making the UN more efficient and effective while at the same time reducing the overall expenditure.

(e) India Participated as a member of the Group of High Level inter-Governmental experts and played an important and constructive role in its proceedings and in the drawing up of its report. India has also made early payment of its contribution to the UN regular budget for 1986.

Outstanding Loans Against Big Business Houses

1687. SHRI MOHANBHAI PATEL : Will the Minister of FINANCE be pleased to state :

(a) the total amount of outstanding advances/loans against big business houses extended by the nationalised banks as on 31 March, 1986 ; and

(b) the period of accumulation of outstanding loans/advances against these business houses and the rate of interest charged on the amount ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Reserve Bank of India has reported that the total outstanding advances of the scheduled commercial banks against 20 big industrial houses stood at Rs. 2359 crores as on last Friday of March, 1986. These advances are